

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

38.

**IA-969/2023 in C.P. (IB)/1264(MB)2021**

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.05.2023**

NAME OF THE PARTIES:                      STCI Finance Limited (Creditor) through the  
Resolution Professional Rajendra R. Agrawal  
Vs  
Mr. Jagdish Mansukhani

SECTION: 95(1), 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Rohan Rajadhyaksha a/w Ms. Bharti Bhansali i/b FZB Associates, Ld. Counsel for the Financial Creditor present. Mr. Gauraj Shah a/w Ms. Astha Ojha & Mr. Yash Dhruva i/b MDP & Partners, Ld. Counsel for the Applicant in IA-969/2023 present.
2. Sur-rejoinder filed in IA-969/2023 is taken on record.
3. List this matter on **27.07.2023** for further consideration.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)